

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE,  
CHENNAI

I.A.No.170/2021

Balakrishnan

...Impleading Petitioner  
/ 3<sup>rd</sup> Party

-Vs-

1. M.Ravichandran  
S/o. Muthu Kumar Raja,  
No.7, Vishnu Maya Nagar,  
Iteri Road, Palani - 624 601.
2. R.Vijayalakshmi,  
W/o.C.Rajendran  
No.11/126C, Lakshmipuram,  
Palani - 624 601.
3. C.Rajendran,  
No.11/126C, Lakshmipuram,  
Palani - 624 601.

...Respondents 1, 2, 3

**COUNTER AFFIDAVIT FILED BY RESPONDENTS 1, 2, 3**

M.Ravichandran S/o. Muthu Kumar Raja, Hindu, aged about \_\_\_\_\_ years, residing at No.7, Vishnu Maya Nagar, Iteri Road, Palani - 624 601.

R.Vijayalakshmi, W/o.C.Rajendran, Hindu, aged about \_\_\_\_\_ years, residing at No.11/126C, Lakshmipuram, Palani - 624 601.

R.Rajendran S/o.Chinupillai, Hindu, aged about 69 years, residing at No.11/126C, Lakshmipuram, Palani - 624 601, do hereby solemnly affirm and sincerely state as follows.

1. We are Respondent No.1 to 3 in the party impleading petition and Applicants in the Original Application No.134/2017.

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2. Respondents No.1 to 3 filed Original Application No.134/2017 before that Hon'ble Tribunal claiming damages. This Hon'ble Tribunal appointed Joint Committee to find out factual position of land, water soil and ascertain compensation. The committee has filed its report. At this juncture, 3<sup>rd</sup> party filed party impleading petition and seek compensation for loss incurred to him. The application is not maintainable.

3. We submit that the petitioner is owning land in the middle of Respondents land.

4. His land is also surrendered by drainage water and agricultural operation is not carried out. We submit that the respondents have not cultivated the land for the last 10 year and not visited the land due drainage water. This respondent are not aware of the maintenance work done by the petitioner by spending expenses. The respondents are not necessary parties to the petition.

Hence this Hon'ble Tribunal may be pleased dismiss the petition with cost and render justice.

Solemnly affirm

before me and signed

at Chennai On 17<sup>th</sup> Feb. 2022

  
258616  
Advocate

24. Law chamber  
Chennai - 104

Before me

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Balakrishnan

...Impleading Petitioner  
/ 3<sup>rd</sup> Party

-Vs-

M.Ravichandran  
and 2 others

...Respondents

**COUNTER AFFIDAVIT FILED**  
**BY RESPONDENTS 1, 2, 3**

**S.KANNIAH**  
**T.NARAYANASAMY**  
**COUNSEL FOR APPLICANTS**